GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 862 ANSWERED ON 08/12/2025

DELAYS IN SCM COMPONENTS IN TAMIL NADU

862. SHRI S.R. SIVALINGAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has received comprehensive assessments indicating that Smart Cities Mission works in the State of Tamil Nadu continue to experience significant delays across mobility, service delivery and urban infrastructure components;
- (b) if so, the details of the pending activities, financial backlogs, administrative hurdles and inter-agency coordination issues examined in the State; and
- (c) the manner in which Government plans to accelerate implementation by addressing funding delays, procedural bottlenecks and persistent execution gaps?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c) In the State of Tamil Nadu, 11 cities, viz. Chennai, Coimbatore, Erode, Madurai, Salem, Thanjavur, Thoothukudi, Tiruchirappalli, Tirunelveli, Tiruppur and Vellore were selected. As reported by the State, as on 01.12.2025, out of a total 729 projects amounting to ₹17,952 crore, 726 projects (99.60% of total projects) amounting to ₹17,924 crore have been completed and the remaining 3 projects amounting to ₹28 crore are ongoing.

Ministry of Housing and Urban Affairs (MoHUA) has a multi-level review structure to expedite the progress of projects under the SCM. At the National level, implementation is monitored by an Apex Committee headed by Secretary, MoHUA. At the State level, Mission implementation is monitored by the State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary. At the City level, there is provision for establishing Smart City Advisory Forum (SCAF) for all 100 cities to advise and enable collaboration among various stakeholders.

Post the financial closure of SCM on 31st March, 2025, Ministry of Housing and Urban Affairs (MoHUA) has issued Advisory No 27 dated 10th June, 2025 to all States/ UTs wherein the Special Purpose Vehicles (SPVs) have been advised to ensure that all ongoing projects under SCM must be completed under their stipulated time period not later than December, 2025.
